

By E-mail

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-51/1997/2159/A

From :- Shri Kaushik Kumar Sharma,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri P.K. Bora,
District & Sessions Judge,
Darrang, Mangaldai,

Dated Guwahati, the 25th April, 2019.

Sub:- **Restricted holiday with station leave permission.**

Ref:- Your letter No. DJ(D) 2383, dtd. 12.04.2019.

Sir,

With reference to the above, I am directed to inform you that, your prayer for Restricted holiday on 17.04.2019 along with station leave permission w.e.f. the morning of 13.04.2019 till the morning of 20.04.2019, has been granted/rejected.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-51/97/2160/A, dated 25.04.19

Copy to:

- ✓ 1. The Systems Analyst, Gauhati High Court.

25/4/19

JT. REGISTRAR (VIGILANCE)

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